

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha

UNSTARRED QUESTION NO. : 24

TO BE ANSWERED ON THE 25th November 2024

INCIDENTS OF HOAX CALL ABOUT BOMBS IN AIRCRAFT

24. SHRI A. D. SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether many hoaxes calls about bombs in aircrafts were received at Delhi other airports in the country;

(b) in all, the number of calls were received during the last three months, airlines -wise;

(c) the amount of extent of loss to the airlines as well as to the airport operator in view of these hoax calls - airlines wise/airport-wise;

(d) actions have been taken by Government against the persons involved in this crime;

(e) whether there is a need for more stringent law on this issue; and

(f) if so, the response of Government thereto?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)**

(a) to (f): Yes, hoax bomb threats were received at Delhi airport. Airlines wise details of hoax threat calls received are at Annexure. Hoax bomb threats result in adversely affecting operations of some of the flights resulting in impact on airlines and airports. Bureau of Civil Aviation Security, aviation security regulator in the country, take note of such threats and brings them to the notice of the concerned agencies for taking appropriate remedial action. BCAS has issued advisory to concerned stakeholders to streamline

security measures in view of the recent bomb threats. Implementation of advanced technology at airports and increased security personnel training is a dynamic requirement. The same is reviewed from time to time and necessary steps are taken.

Annexure

Sr. No.	Airlines	Total
1	Air India	178
2	Indigo	197
3	Vistara	151
4	Alliance Air	24
5	Akasa Air	67
6	SpiceJet	29
7	Star Air	14
8	Air India	13
9	Cathay	1
10	Aerofolt	1
11	Nok Air	1
12	Air Arabia	2
13	Emirates	1
14	Etihad	1
	Total	680